

**IPA CERTIFICATE**

We have a valid IPA agreement with the \_\_\_\_\_  
(Name of Issuing Company/Institution)

2. We have verified the documents viz., board resolution and certificate issued by Credit Rating Agency submitted by [*Name of the Issuing Company/Institution*] and certify that the documents are in order. Certified copies of original documents are held in our custody.

3.\*We also hereby certify that the signatures of the executants of the attached Commercial Paper bearing Sr. No. \_\_\_\_\_ dated \_\_\_\_\_ for Rs. \_\_\_\_\_ (Rupees \_\_\_\_\_) (in words) tally with the specimen signatures filed by [ *Name of the issuing Company/Institution* ].

(Authorised Signatory/Signatories)

(Name and address of Issuing and Paying Agent)

Place :

Date :

\* (Applicable to Commercial Paper in physical form/Strike out if not applicable)